

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:119  
ANSWERED ON:02.12.2003  
SMUGGLING OF LIQUOR  
GADDE RAMAMOCHAN;M.V.V.S MURTHI

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Crime Branch of Delhi Police has made any study on liquor smuggling in Delhi;
- (b) if so, the finding of the study and quantity of liquor smuggled and seized during each of the last three years;
- (c) the steps taken by the Government to check the same; and
- (d) the Criteria adopted for the disposal of seized liquor and revenue earned therefrom during the said period?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a)&(b): Delhi Police have not made any specific study as such of liquor smuggling in Delhi. However, they recently identified the entry points vulnerable to be used for smuggling of liquor and also prepared a list of known bootleggers operating in Delhi as a part of the drive to contain this menace. The quantity of illicit or smuggled liquor seized during last 3 years and upto 31st October 2003 was as under:-

Year	Quantity of liquor seized
2000	183566.490 Litres
2001	116905.900 Litres
2002	136404.000 Litres
2003 (upto 31st October 2003)	186312.000 Litres

(c): The measures taken to contain liquor smuggling in Delhi include close surveillance on the activities of known criminals dealing in illicit liquor; establishment of special pickets in the areas suspected to be prone to such activities; and collection of intelligence related to liquor smuggling.

(d): The information is being collected and will be laid on the Table of the House.